(मिलियन टन में)

ব্রনিজ		স	प्ति योग्य निक्षे	य (1,4.90 तक)
	प्रमाणित	संभाव्य	संभव	कुल
मैग्रीज अयस्क		_	1.47	1.47
ओक्स (ह॰ टन)	138.7	_	2,307.0	2,445.7
फास्फोराइट/राक फास्फेट (टन)	_	_	19,474	19,474
क्वार्टज एवं सिलिका रेत	7.66	4.24	23.56	35.47
बोलास्टोनाइट			1,492	1,492
पेट्रोलियम 3		_	_	156.55
प्राकृतिक गैस 3			_	93.97
(बिलियन घन मी॰)				

इसके अलावा, उपलब्ध आंकर्ज़ों के आधार पर भी कुछ खनिजों के बारे में निक्षेप अनुमान तैयार किये गए हैं। हालांकि, ये अनुमान सुद्धतः अल्पकालिक तथा पूरे नहीं हैं। इन खनिजों के कुल निक्षेप इस प्रकार हैं:——डाइटोपाइट-24:7 ह॰ टन (2) मार्बल-23.3 मि॰ टन (3) प्रेनाइट (ए॰ई)

- 1 लाभारमक (सीएएफ 2+23%) प्रयोग योग्य/बिल इस्य योग्य प्रेड में रखे गए निक्षेप
 - 2 अवर्गिकृत प्रेड
- 3 प्रमाणित् तथा 1.1.7992 तक निदर्शित बकाया प्राप्ति योग्य निक्षेप
 - 4 1.4.1993 तक निक्षेप।

Allocation for Welfare of SC/ST In Karnataka

2856.SHRI JANARDHANA POOJARY: Will the Minister of WEL-FARE be pleased to state:

- (a) the amount of money allocated for the welfare of SC/ST in Karnatka during the last two years and so far in the current years; '
- (b) the number of families benefited by such schemes;
- (c) whether the allocated funds were fully utilised; and

(d) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) The amount of money released under various schemes of Ministry of Welfare for the welfare of SCs/STs in Kamataka during the last two years and so far in the current years is given below:—

(Rs. in lakhs)

	SCs	STs
1994- 95	4226.95 4873.28	709.34 885.79
1995- 96	726.75	302.91

- (b) (i) 211766 and 192963 (so far reported) SC families in Kamataka have benefited from the Central and Centrally Sponsored Schemes during 1994-95 and 1995-96 respectively.
- (ii) Information on the number of tribal families who were assisted to cross poverty line under 11(b) of 20-Point Programme is given below.

1994-95	9834
1995-96	10064

This apart family-wise targets are not

fixed under each scheme for STs under this Ministry.

(c) and (d) While most of the funds are utilised within the same year, the balance funds are revalidated for utilisation in the following year. As such, the funds do not remain unutilised with State Government for a long time.

Favouritism in KVIC, Visakhapatnam

2857.DR. MOHAN BABU: Willi the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that small applicants are being ignored by the khadi and Village Industries Commission in Visakhapatnam in favour of larger applicants;
- (b) how does Government propose to enquire into the reasons for the fondness of officers for large applicants;
- (c) whether larger grants and loans have been given to a few institutions in the coastal districts and Andhara Prad esh; and
- (d) if so, the steps proposed to enquire into the nexus between corrupt officials and large applicants?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir.

- (b) Does not arise.
- (c) Funds have been sanctioned and disbursed as per the norms fixed by KVIC for sanction of funds.
 - (d) Does not arise.

Coal supply to small scale industries of Madhya Pradesh

2858. SHRI SURESH PACHOURI: Will the Minister of COAL be pleased to state:

(a) whether Government have evolved

an elaborate policy framework for meeting the coal requirements of smaller consumers including cottage and small scale industries, brick kilns etc. in the country particularly in Madhya Pradesh;

- (b) if so, the details thereof;
- (c) how much coal was released for the smaller consumers in the last three years to Madhya Pradesh, year-wise; and
- (d) whether Government propose to increase this allocation in 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) and (b) A well defined policy is being followed for suplly of coal to non-core sector consumers including small scale industries, brick kilns etc. in the country including those in Madhya Pradesh. Coal supplies to the consumers in the non-core sector are made as per the linkages given by the Coal companies and/or sponsorships received from the respective sponsoring authorities.

(c) Despatches of coal to other consumers which includes SSI units, Brick kilns etc. in Madhya Pradesh during the last three years were as under:—

(In lakh tonnes) (Data provisional)

Year	Despatches
	1
1993-94	29.72
1994-95	37.27
1994-93	31.21
1995-96	34.67

(d) Coal companies are endeavouring to meet the requirements of coal of all consumers in the country including that of consumers in Madhya Pradesh by increasing production of coal. In addition coal from a number of collieries is being offered under the Liberalised Sales Scheme under which scheme coal is supplied without the requirement of linkages sponsorships. Option of import of coal is also now available.